

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

IA 46213/2017, in Diary No(s) . 7955/2017

DHARAM KUMAR PANDEY

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(FOR CONDONATION OF DELAY IN REFILING ON IA 46213/2017)

Date : 24-08-2017 These matters were called on for hearing today.

For Petitioner(s) Mr.Ajai Bhalla,Adv.
Mr.Anil Kumar Tandale, AOR

For Respondent(s) Ms.Sheetal Sain,Adv.
Mr.V. K. Verma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay in re-filing the petition is condoned.
Registry to proceed further.

SANJAY PARIHAR
Registrar

SB